

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3907
ANSWERED ON:02.12.2010
PROPOSAL SUBMITTED BY OPPI
Haque Shri Sk. Saidul

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has sought the expert opinion on the proposals submitted by the Organisation of Pharmaceutical Producers of India (OPPI);
- (b) if so, whether patients have to pay the high prices in case of OPPI's suggestions are acted upon by the Government;
- (c) if so, the details thereof; and
- (d) the remedial action taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (d): Organisation of Pharmaceutical Producers of India(OPPI) an association consisting of MNC companies had a meeting with the PMO regarding IPR issues that hamper the functioning of development of innovation and research based pharmaceutical companies in India and sought Government's support for enforcement of IPR. Subsequently, as directed by the Prime Minister's Office(PMO), the views of concerned Ministries of Health and Family Welfare, Department of Industrial Policy and Promotion and Department of Legal Affairs were obtained on the issues raised by OPPI and the same have been sent to the PMO with the comments of the Department.